

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP71/15,TP79/16	For hearing	Sec 397/398	S. Jayvikram & 3 Others	Sri K V Dhananjay, Sudharsan Suresh & others P1 to P3	Sorke Chandrasena n Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates for R1 to R6.

ADVOCATE FOR PETITIONER/s:

*K. V. Dhananjay*

ADVOCATE FOR RESPONDENT/s:

*A. Murali  
Peritgal & Arjun*

**ORDER**

Heard Shri K.V.Dhananjay, learned Counsel for Petitioner; Shri A.Murali, learned Counsel for Respondent. Learned Counsel for Petitioner submits that R5 died and they have filed an IA substituting<sup>by</sup> the legal heirs. However, the IA is not listed today. Registry is directed to list the IA if it is otherwise in order. Post the case on **26.03.2019**.

*[Signature]*  
**MEMBER (T)**

*[Signature]*  
**MEMBER (J)**

Verified  
Sruithi

*[Signature]*  
Court Clerk